

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.41525/2018

(Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

AJAY KUMAR SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

U.P FOREST CORPORATION & ORS.

Respondent(s)

(With appln.(s) for interim relief, c/delay in filing SLP, addition/deletion/modification of parties and exemption from filing c/c of the impugned judgment)

Date : 03-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Mr. R. C. Kaushik, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(C) No.10739 of 2018.

(Chetan Kumar)
A.R. -cum-P.S.

(Anand Prakash)
Court Master